

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 355 OF 2017

Dated: **5th December, 2018**

Present: HON' BLE MR. JUSTICE N.K. PATIL, JUDICIAL MEMBER
HON' BLE MR. RAVINDRA KUMAR VERMA, TECHNICAL MEMBER

In the matter of:

M/s JSW Energy Ltd. ... **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Basava Prabhu, Sr. Adv.
Mr. Aman Anand
Mr. Pratik Das
Mr. Geet Ahuja
Mr. Aman Dixit
Mr. Suraj Das Guru

Counsel for the Respondent(s) : Mr. Varun Pathak for R-2

ORDER

List this matter for hearing as Top on Board on **10.12.2018**, as agreed by the learned counsel appearing for both the parties. In the meantime, learned counsel appearing for the parties may file their written submissions, if any, on or before 10.12.2018, after duly serving copy on the other side.

(Ravindra Kumar Verma)
Technical Member

Pr/pk

(Justice N. K. Patil)
Judicial Member